

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 944
TO BE ANSWERED ON 10.02.2025**

WELFARE OF GIG AND PLATFORM WORKERS

**944. SHRI NAVEEN JINDAL:
SHRI CHARANJIT SINGH CHANNI:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has any specific plan or formulating any policy/framework for the social security and welfare of gig and platform workers;**
- (b) if so, by when it is likely to be formulated and rolled out for the benefit of the gig and platform workers;**
- (c) the details of all elements are proposed to be covered under the said policy/framework; and**
- (d) whether the Government has any data regarding the jobs loss of gig workers during the last five years and if so, the details thereof, Year-wise?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (d): The provisions of social security & welfare for gig and platform workers have been given in the Code on Social Security, 2020, which has been enacted by the Parliament.

The Code provides for framing of suitable social security measures for gig workers and platform workers on matters relating to life and disability cover, accident insurance, health and maternity benefits, old age protection, etc. The Code also provides for setting up a Social Security Fund to finance the welfare scheme.

An advisory was issued by the Ministry of Labour and Employment to platform aggregators to register themselves and platform workers engaged with them on the e-Shram portal and subsequently, an Aggregator module was also launched for easy onboarding on the portal. This will facilitate the platform workers to get easy access to the social security benefits.

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A Committee comprising representatives from stakeholders has been constituted to suggest inter alia framework for providing social security and welfare benefits to gig and platform workers.

Recognizing the contribution of gig workers of online platforms, the Government in its Budget announcement made on 1.2.2025, proposed to arrange for their identity cards and registration on the e-Shram portal and provide health care under PMJAY health scheme.
